

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal No. 267 of 2014

Dated : 21<sup>st</sup> November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Cauvery Power Generation Chennai Pvt. Ltd. ...Appellant(s)

Versus

Tamilnadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vinod Kumar

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for the Appellant.

Admit. Issue Notice. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on 18.12.2014 at Delhi Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson